

No. : NGT(PB)/5/JUDICIAL/2020/ 484
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated: 07.10.2020

OFFICE ORDER

Take notice that the following matters of EZB Kolkata Zonal Bench which were earlier notified for listing before the Hon'ble Court vide Supplementary List of EZB, Kolkata for 29.09.2020 will be listed for hearing through video conferencing on the revised dates as mentioned below:-

Sri. No.	Case No.	Party Name	Next Revised Date of Hearing
1.	Original Application No. 56/2015 (EZ)	Subhas Datta Vs. Union of India & Ors.	12.10.2020
2.	Original Application No. 32/2020(EZ)	Avik Goswami Vs. West Bengal Pollution Control Board & Ors.	14.10.2020
3.	Original Application No. 92/2015(EZ)	Anil Kumar Singh Vs. Chief Secretary, Government of Jharkhand & Ors.	15.10.2020

Take further notice that the revised dates of hearing has already been notified vide revised Supplementary Cause List of EZB, Kolkata issued on 29.09.2020.

Mohit
7/10/2020

Assistant Registrar (Judicial)
National Green Tribunal

Copy for information to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
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8. Computer Incharge
9. Notice Board

Mohit
7/10/2020

Assistant Registrar (Judicial)
National Green Tribunal